

ject Stage-II was received in the Central Water Commission in March 1980 from the Government of Andhra Pradesh for technical examination and obtaining approval of the Planning Commission.

(b) The comments of the Central Water Commission were sent to the State Government between September 1980 and January 1981. The project can be processed further for clearance after complete replies/clarifications to the comments of the Commission are received from the State Government and subject to the techno-economic feasibility and cost effectiveness of the project established.

Supply of Subsidised Wheat to Flour Mills by F.C.I.

1150. SHRI M. RAMGOPAL
REDDY:

SHRI SUBHASH YADAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that flour mills in the country are being supplied wheat by Food Corporation of India at a subsidised rate;

(b) if so, what is the rate at which the wheat is being supplied to flour mills;

(c) whether it is also a fact that there is no control of the Government on the flour mills of the country on the sale price and distribution on the products of such flour mills which are getting wheat on subsidy;

(d) whether Government propose to put a control on the sale price of their products; and

(e) if not, the reason thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b) Yes, Sir. The Central issue price at which wheat is issued to the State Governments for roller flour mills is Rs. 185/- per quintal.

(c) No, Sir. State Governments have imposed price and distribution control on the main wheat products i.e. maida and suji.

(d) and (e) Do not arise.

चीनी की खरीद के नये तरीके

1151. श्री धारे लाल पनिका : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार चीनी की खरीद और सप्लाई के किसी नये तरीके पर विचार कर रही है ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(ग) यदि नहीं, तो कैसे और चीनी उपभोक्ताओं को किस दर पर दी जायेगी ?

कृषि तथा ग्रामीण विकास मंत्रालयों में उप मंत्रों (कुमारी कमला कुमारी) : (क) से (ग) : इस समय चीनी मिलों को अपने वार्षिक उत्पादन की कुछ प्रतिशतता अधिसूचित मूल्यों पर सरकार को देनी होती है और इस तरह अधिप्राप्त चीनी की देश भर में समान खुदरा मूल्य पर उचित मूल्य की दुकानों के माध्यम से उपभोक्त को बेचा जाता है। चीनी अधिप्राप्त करने के तरीके और लेवी चीनी की सप्लाई में कोई परिवर्तन करना विचाराधीन नहीं है। इस समय लेवी चीनी का खुदरा मूल्य 3.65 रुपये प्रति किलो है।

Sale of Tickets for Asiad '82

1152. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of SPORTS be pleased to state:

(a) how many tickets of Asian Games have already been sold, details thereof;

(b) what was the basis in which those tickets were sold;

(c) how many tickets are there more to be sold; and

(d) on what basis those tickets are going to be sold?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) A statement showing number of Asian Games tickets sold in States and Union Territories upto 28-9-82 is attached.

(b) Tickets were sent for sale to all State capitals and towns having population of over 3 lakhs. Besides, tickets were sent to different towns based on their proximity to Delhi, population and popularity of the different disciplines.

(c) and (d) The number of unsold domestic tickets released for general sale as on 28.9.82 was 583323. Besides, sale of tickets for certain reserved categories like Sports Federations, Members of Parliament etc. has also started.

Statement

Statement showing Number of Asian Games Tickets sold in States and Union Territories

Sl. No.	State/Union Territory	No. of tickets sold upto 28-9-82
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1	2	3
1	Andhra Pradesh	30089
2	Assam	13853
3	Bihar	36887
4	Gujarat	20704
5	Haryana	30596
6	Himachal Pradesh	3037
7	Jammu & Kashmir	2584
8	Kerala	14155
9	Karnataka	19578
10	Madhya Pradesh	33129
11	Maharashtra	65569
12	Manipur	3256
13	Meghalaya	2280
14	Nagaland	806
15	Orissa	14680

1	2	3
16	Punjab	23548
17	Rajasthan	29925
18	Sikkim	2526
19	Tamil Nadu	24273
20	Tripura	3150
21	Uttar Pradesh	40300
22	Arunachal Pradesh	1859
23	West Bengal	58812
24	Chandigarh	17043
25	Delhi	556240
26	Goa, Daman & Diu	954
27	Mizoram	1407
28	Pondicherry	2017
29	Andaman & Nicobar Islands
30	Lakshadweep

10,62,577

Provision of Extra Grants to Andhra Pradesh under NREP

1153. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RURAL DEVELOPMENT be pleased to state whether Government are giving extra grant under N.R.E.P. to provide work to the labourers in villages in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALAKESHWAR RAM): No, Sir. The State Government are getting only their normal share under National Rural Employment Programme in accordance with the programme guidelines for allocation of resources to the States/UTs.